

Dated:-29/12/2017

NOTICE

All concerned are hereby informed that the Single Member the following Part heard/ROM matters listed before Hon'ble Sh. S.K. Mohanty, Member (Judicial) on 29/12/2017 will be heard on 01/01/2018 at 10.30 AM in Court No. IV.

1.E/ROM/50978/2017 in E/60601/2013-SM

2-4. E/3948-3950/2010-SM

5.ST/1765/2011-sm

6.E/1190/2012-SM

7.C/53660/2014-SM

8.E/51414/2017-SM

By order


Assistant Registrar
(SM) 29/12/17

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6. SPS to Hon'ble President/Hon'ble Members.
7. Registrar/Dy.Registrars/AssistantRegistrars/Technical Officer.
8. Bar Association /CDR/SDRs.
9. Notice Board/website
10. Guard file

Assistant Registrar